

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 467 of 2019**

**IN THE MATTER OF:**

**JSW Steel Ltd.**

**...Appellant**

**Versus**

**Asok Kumar Gulla & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Arun Kathpalia, Senior Advocate with Mr. Manmeet Singh, Mr. Nakul Sachdeva and Mr. Aakarshan Sahay, Advocates.**

**For Respondent: Mr. Saurabh Jain, Mr. Abhindra Maheshwari and Mr. Siddharth Jain, Advocates for R-2**

**O R D E R**

**26.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 11<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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